

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Petition(s) for Special Leave to Appeal (C) No(s). 340/2023

RAMMI DEVI & ORS.

Petitioner(s)

VERSUS

BHAGWANDAS & ORS.

Respondent(s)

Date : 06-02-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pramit Saxena, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite service of notice on respondent Nos.1 to 3 there is no appearance on their behalf.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

MAHESH TANAJIRAO PATANKAR
Registrar

MG